

(c) the number, names and details of directors appointed by the Central Government and various other directors appointed by financial institutions etc.;

(d) what is the function of the company and whether meetings are not being allowed to be held by authorities ;

(e) if so, the reasons therefor; and

(f) what action being proposed to be taken against the company violating various provisions of Companies Act?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) and (c) A statement is laid on the table of the House. [Placed in Library. See No. LT—4188/179].

(b) As per the records of the Registrar of Companies, Kanpur, the registered office of the company has not been shifted from its present situation at Swadeshi House, Civil Lines, Kanpur.

(d) and (e) Apart from the six industrial undertakings taken over and presently run by the National Textile Corporation Limited, the business of the company comprises of:

(i) Investments in Swadeshi Polytex Limited, Ghaziabad.

(ii) Investments in Swadeshi Mining and Manufacturing Company Limited, a subsidiary company.

(iii) Land development business.

Meetings of the Board of Directors are held from time to time and as such, the question of said meetings not being allowed to be held has not arisen.

(f) The questions pertaining to non-compliance of the various provisions of the Companies Act, 1956 are under examination.

Use of Ethyl Alcohol as Motor Fuel

4829. **SHRI K. S. VEERABHADRAPPA :** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS pleased to state:

(a) whether it is a fact that the concept of using ethyl alcohol as a motor fuel is not new as some foreign countries like South Africa and Brazil have been doing this for decades;

(b) whether it is a fact that in the United States ethyl alcohol was used during World War II as a motor fuel to

reduce the country's dependence on gasoline; and

(c) if so, will Government consider the need of question seriously for study in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : (a) Yes, Sir. The concept of using Ethyl alcohol as motor fuel has been known for some time.

(b) Information regarding blending of alcohol in United States is not readily available. In many countries including India, however, alcohol Gasoline blends were used in automobiles before and during World War II and a short while thereafter.

(c) The entire question with regard to the availability of alcohol and its consumption by the chemical industry, the possibility of producing 100% pure alcohol for blending in gasoline, the technical and logistic aspects involved in blending it with petrol etc., is proposed to be entrusted to a Committee which is being set up soon.

Production of Fertilizer Plants Below Installed Capacity.

4824. **SHRI SHRIKRISHNA SINGH :** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that production in a number of fertilizer plants is below the installed capacity; and

(b) if so, what are the names of these units and what is the percentage of under-utilisation of their installed capacity?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : (a) and (b). The annual installed capacity during 1978-79, the production during the period April, 1978—February, 1979 and the capacity utilisation during that period are given in the attached statement.

2. In a continuous process chemical industry like fertilizers, an average capacity utilisation of 80% is considered to be quite satisfactory from any standard. The capacity utilisation in individual plants depends on the vintage of the plant, the process technology adopted, feedstock used, power stability, etc. In so far as the plants which have stabilised their operations are